improvement projects under the EJUS scheme are required to be taken up by the State Governments within their State Plan piovisions. The cities and areas selected under the scheme from time to time are determined by the State Governments.

(d) and (c) The Overseas Development Administration, a British Agency is presently funding slum projects in 2 metropolitan cities, one called Calcutta Slum Improvement Project and the other called Hyderabad Slum Improvement Project. The main details of these projects are as under:—

Calcutta Slum Improvement Project:

The project envisages to cover 83 lakh slum dwellers in 15 wards (167 slums) in Calcutta Municipal Corporation area at an estimated cost of Rs. 39.17 crores. The duration of the project is spread over a period of 5 years (1991—96).

Hyderabad Slum Improvement Project:

The project envisages to improve the quality of the life of about 4.50 lakh persons living in 300 slums in Hyderabad at an estimated revised cost of Rs. 42 75 crores. The duration of the project is 1989-90 to 1993-94, since extended to March, 1995.

In addition, a World Bank assisted Urban Development Project with a Slum Upgradation Programme costing Rs. 21.60 crores is being implemented in Bombay.

(d) and (e) The National Commission on Urbanisation has in its report note made any specific recommendation about improvement of life of slum dwellers in urban areas.

Housing Societies Registered Under HUDCO in Andhra Pradesh

- 3385. SHRI T. VENKATRAM REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the names of Housing Societies registered under HUDCO for grant of financial assistance in Andhra Pradesh;
- (b) the names of societies which were given financial assistance and the quantum of amount of assistance given; and
- (c) the time by which the rest of the societies are likely to be given financial assistance'

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P.K. THUNGON): (a) and (b) There is no system for registration of cooperative housing societies for grant of financial assistance from HUDCO. The housing schemes received from primary and apex cooperative housing societies are considered for financial assistance as per HUDCO guidelines. The names of societies which were given financial assistance by HUDCO (as on 30.6.94) and the quantum of assistance given to each of them are given in the endosed statement (.seebelow).

Statement

Statement Showing Details of Assistance Given by HUDCO to Housing Societies in Andhra Pradesh (As on 3.6.94)

(Rs. in lakhs)

S. No.	Name of Society	Amount of HUDCO loan	
1.	Andhra Pradesh scheduled Caste/Scheduled Tribe		
	Cooperative Housing Federation		188.40
2.	Ex-Servicemen Cooperative House Building Society		58 16
3.	Smt. Lakshmi Raghuramiah Women Cooperative Society		37.33
4.	Nuclear Fuel Complex Cooperative Housing Society		325,97
5.	Non-Gazetted Officers Cooperative Housing Society		84.80
6.	Sree R.K. Puram Housing Cooperative Society		32.36
		TOTAL:	727.02

(c) Does not arise as HUDCO has reported that no proposal from any cooperative society in Andhra Pradesh is pending with HUDCO.

Grant to Institute of Urban Affairs

3386. SHRI JAGMOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what is the amount of financial grants given to the Institute of Urban Affairs by Government during the last three years 1991-92, 1992-93 and 1993-94;
- (b) what research/study documents have been prepared by the Institute during the aforesaid period;
- (c) what studies/research and allied works/ projects were undertaken by the Town and Country Planning Organisation of the Government of India during the same period; and
 - (d) in what way, and to what extent,

Government have made use of these studies/research documents/projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P.K. THUNGON): (a) to (c). Details are at statement-I, II and III respectively *[see* below).

(d) Research Studies conducted by these Organisations are used as supporting documents while formulating verious policies and projects of the Ministry of Urban Development.

Statement I

Details of the amount of financial grants given to the National Institute of Urban Affairs by the Government during 1991-92, 1992-93 and 1993-94.

Year	Amount
1991-92	Rs. 33.40 lakh
1992-93	Rs. 40.00 lakh
1993-94	Rs. 55.26 lakh

Annexure-II

Statement II

The details of research/study documents which have been prepared by National Institute of Urban Affairs during the years 1991-92, 1992-93 and 1993-94, as furnished by NIUA.

1991-92

- 1. Public-Private Provision of Services.
- 2. Women in the Urban Informal Sector.
- 3. Informal Finance for Urban Housing.
- 4. Pricing of Urban Services.

1992-93

- 1. Single Migrant Women Workers in Delhi.
- 2. Transport Alternatives for Medium Sized Cities.
- 3. Settlement Status in Sites and Services Schemes at Madras.
- 4. Urban Development Strategies for the State of Gujarat.
- 5. Slum Improvement and Upgradation for Trivandrum, Cochin and Calicut.
- 6. Urban Statistics Handbook.
- 7. Urban Assessment Report for India.
- 8. District Spatial Planning.

1993-94

- 1. Privatisation of Land Development and Urban Services; A Case Study of CIDCO.
- 2. Urban Environmental Atlas.
- 3. Urban Information System.
- 4. Transport Alternatives for Medium sized Cities.